

2. The schemes for the educational development of minorities be given appropriate publicity so that the intended beneficiaries get sufficient information in this respect.

3. UGC scheme of Coaching Classes for minorities has not fulfilled its objectives. This needs to be looked into and implementation of the scheme be intensified with focus on women. Special Coaching classes for women should be started soon.

4. Adequate data should be generated about the extent of benefit which is being derived by the members of the minority community from various schemes designed for their welfare and for this purpose studies be taken up in hand through resource organisations and other agencies.

5. A sub-Committee of the National Committee be set up to interact with the states in order to ensure better implementation of the programmes.

& Darbhanga of Bihar. In most of the districts Total Literacy Campaigns have been launched.

Following steps are being taken :

1. Issue of advertisements in newspapers, particularly regional language newspapers.

2. Bringing out reader friendly brochures.

3. Requesting State Governments to give wide publicity to programmes for minorities education.

4. Use of Radio and TV or dissemination of information about minority programmes.

UGC has advised the coordinators of all the Coaching Centres to give special emphasis on coaching of women candidate.

NCERT and NIEPA have been requested to prepare projects for the purpose.

Under consideration.

Nehru Yuvak Kendra

1334. SHRI BHANU PRATAP SINGH VERMA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of Nehru Yuvak Kendras functioning in Uttar Pradesh, location-wise and the names of the areas covered by these Kendras;

(b) the expenditure incurred on the Kendras located in Jhansi division during the last three years, and

(c) the amount sanctioned for the each Kendra in Jhansi division during the current financial year?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND/SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) 63 Nehru Yuva Kendra are functioning in Uttar Pradesh. Location of these Kendras are given in the attached statement-I. Each Kendra covers the respective revenue district except in Sultanpur district where there are two Nehru Yuva Kendras, one in Sultanpur and the other in Amethi.

(b) The expenditure incurred on the Kendras located in Jhansi division during the last three years is given in the attached statement-II.

(c) The amount sanctioned for each Kendra in Jhansi division during the current financial year is as

under :-

1.	Banda	Rs. 1,80,470/-
2.	Hamirpur	Rs. 1,44,720/-
3.	Jhansi	Rs. 1,41,300/-
4.	Jalaun	Rs. 1,39,320/-
5.	Lalitpur	Rs. 1,38,720/-

STATEMENT-I

List of Nehru Yuva Kendras Functioning in the State of Uttar Pradesh

S.No. Name of Kendra

1	2
1.	Almora
2.	Allahabad
3.	Aligarh
4.	Partapgarh
5.	Azamgarh
6.	Badaun
7.	Banda
8.	Bijnor

1	2
9.	Chamoli
10.	Dehradun
11.	Deoria
12.	Fatehgarh
13.	Fatehpur
14.	Faizabad
15.	Ghasipur
16.	Gorakhpur
17.	Hamirpur
18.	Jhansi
19.	Lakshimpur Khri
20.	Mathura
21.	Meerut
22.	Muzaffar Nagar
23.	Moradabad
24.	Nainital
25.	Mirzapur
26.	Pauri Garhwal
27.	Pithoragarh
28.	Rai Bareilly
29.	Rampur
30.	Sitapur
31.	Saharanpur
32.	Unnao
33.	Uttar Kashi
34.	Varanasi
35.	Sultanpur
36.	Lalitpur
37.	Etah
38.	Agra
39.	Tehri Garhwal
40.	Bulandshahar
41.	Shahjahanpur
42.	Bahraich
43.	Jaunpur
44.	Bareilly
45.	Pilibhit
46.	Mampur
47.	Lucknow
48.	Gonda

1	2
49.	Barabanki
50.	Ballia
51.	Kanpur
52.	Etawah
53.	Jalaun
54.	Ghaziabad
55.	Hardoi
56.	Basti
57.	Haridwar
58.	Biddharthnagar
59.	Amethi
60.	Maharajganj
61.	Mau
62.	Ferozabad
63.	Sonebhadra

STATEMENT-II

The Expenditure Incurred on the Kendras Located in Jhansi Division during the Last Three Years.

S. No.	Kendra Name	1993-94 (Rs.)	1994-95 (Rs.)	1995-96 (Rs.)
1.	Banda	2,38,871-90	1,70,937-00	1,65,070-00
2.	Hamirpur	1,49,280-40	1,74,833-50	1,76,401-00
3.	Jhansi	1,54,330-15	82,777-30	1,42,095-50
4.	Jalaun	1,40,053-10	1,81,913-10	1,11,186-00
5.	Lalitpur	1,48,302-20	1,34,377-30	2,00,295-55

New Policy of Sports

1335. KUMARI UMA BHARATI :
SHRI SATYA DEO SINGH :
SHRI PANKAJ CHOWDHARY :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government have formulated any new policy in regard to sports;

(b) if so, the details thereof; and

(c) the time by which the above policy is likely to come into force?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI DHANUSHKODI ATHITHAN R.) : (a) No. Sir.

(b) and (c). Do not arise.